

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 09/2016
CA No.21/2016 and
CA No. 22/2016
IN
CP NO. 10(ND)/2013
RT No.28/Chd/ND/2016**

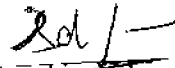
M/s Sudha Commercial Co. Ltd. ...Petitioner

Versus.

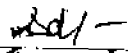
M/s Milkfood Ltd. & Ors. ...Respondents

Present: Mr. Sudipto Datta, Legal Officer of petitioner company.
Mr. D Bhattacharya, Advocate for Ms. Priya Deep, Advocate
for respondents No.1 to 5 & 7.

On request, the matter is adjourned to 28.04.2017 for arguments.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member(Technical)

March 31, 2017.
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